

(e) and (f) The requirement of funds by the PSUs and the means for meeting the requirement keep varying from time to time and depends upon general conditions in the money market and availability of funds with the PSUs and the Government. Need based financial assistance is also provided by the Govt. to overcome resources constraints, subject to the availability of funds.

Bank Loans in Ladakh

3576. SHRI P. NAMGYAL : Will the Minister of FINANCE be pleased to state :

(a) the total amount deposited in the State Bank of India (SBI) of Leh and Kargil of Ladakh as on March 31, 1996, branch-wise;

(b) the total amount advanced to entrepreneurs under State and Centrally sponsored schemes in Leh and Kargil districts during 1993-94, 1994-95 and 1995-96 separately;

(c) the total amount advanced to private individuals/agencies other than State and Centrally sponsored Schemes during the above period;

(d) whether new entrepreneurs in Leh and Kargil districts are agitated against the (SBI) Leh and Kargil for not financing their schemes which were recommended by the Rural Development and District Industries Departments of Leh and Kargil districts; and

(e) if so, the remedial steps proposed to be taken in the matter and the details of the new entrepreneurs alongwith amount advanced to them during 1993-94, 1994-95 and 1995-96 separately?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) As reported by State Bank of India (SBI), the branch-wise total amount deposited in their branches at Leh and Kargil Districts of Ladakh as on 31.3.1996 is given below :—

S.No.	Branch	Amount of Deposit (Rs. in thousands)
District : Kargil		
1.	Kargil	91412
2.	Drass	12786
3.	Shakar	10019
4.	Shargole	8351
Total		122568
District : Leh		
1.	Leh	278673
2.	Chuglamsar	40877

3.	Toa Leh	51546
4.	Saspol	27786
Total		398882

(b) The total amount advanced by SBI to entrepreneurs under State and Centrally sponsored schemes in Leh and Kargil districts during the years 1993-94, 1994-95 and 1995-96 is given below :—

(Amount in Rs. thousands)			
District	1993-94	1994-95	1995-96
Leh	545	1066	2013
Kargil	571	941	2569
Total	1116	2007	4582

(c) The total amount advanced to private individuals/agencies other than State and Centrally sponsored schemes during the years 1993-94, 1994-95 and 1995-96 is as under :—

(Amount in Rs. thousands)			
District	1993-94	1994-95	1995-96
Leh	7140	13345	15222
Kargil	1979	1865	1853
Total	9119	15210	17075

(d) and (e) State Bank of India has further reported that none of the new entrepreneurs in Leh and Kargil districts is agitated against the SBI Leh and Kargil for not financing their schemes which were recommended by the Rural Development and District Industries Departments of Leh and Kargil Districts. The total amount advanced to entrepreneurs Sponsored/recommended by DRDA/DIC is as given in part (b) above.

Status of UCO Bank

3577. DR. RAMKRISHNA KUSMARIA : Will the Minister of FINANCE be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "UCO Bank may lose B — category status" appearing in the Economic Times dated July 14 1996;

(b) if so, the facts thereof; and

(c) the steps taken or proposed to be taken to improve the performance of UCO Bank?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) Yes, Sir. For the year ending 31st March, 1996, UCO Bank has made an operating loss of Rs. 26.2 crores. In view of this, the